

TRIPURA  **GAZETTE**

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PART -- I-Orders and Notification by the Government of Tripura,
the high Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
GENERALADMINISTRATION (PERSONNEL & TRAINING) DEPARTMENT

F. No.35(62)/GA(P&T)/2010

Dated, Agartala, the 22nd November, 2018.

NOTIFICATION

In the interest of public service, the Governor is pleased to order as follows with immediate effect and until further orders:-

- i) Smt. Karabi Debbarma, Section Officer posted in the Home Department is transferred and posted in the Law Department, Secretariat, Agartala.
- ii) Shri Habul Haldar, Section Officer posted in the Law Department is transferred and posted in the Home Department, Secretariat, Agartala.

By order of the Governor,

Animesh Das

Deputy Secretary to the
Government of Tripura.